made by Dr. Ganguly on behalf of the Policy Holders Serving and Research Institute, in connection with the demand for payment of compensation for loss in money value in Life Insurance Corporation Policies;

- (b) whether Governments attention has also baen drawn to the suggestions made in this regard by Shri K. Hanuman-thaiya, Chairman of the Administrative Reforms Commission; and
- (c) if so, whether Government propose to compensate for the loss in money value of the Life Insurance Corporation policies in recent years?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA): (a) Information is being collected and will be laid on the Table of the House as soon as available.

(b) and (c) The Administrative Reforms Commission have recommended that the Life Insurance Corporation of India should make earnest efforts to safeguard the policyholders against depreciation in the currency value. This and other recommendations of the Commission are under consideration.

CENTRAL HOUSING AUTHORITY FOR HOUSING AND URBAN DEVELOPMENT

- 531. SHRI S. A. KHAJA MOHIDE-EN: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether recently the State Ministers urged the Centre to constitute a Central housing authority for administering the fund and for coordinating the housing and urban development programmes of State Governments; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) and (b) Yes. The Conference of Ministers of Housing, Urban Development and Town Planning held at Bangalore in June, 1969 recommended, *inter alia*, setting up of a central housing authority which should operate the funds in the nature of a revolving fund through the State Governments/State Housing Boards etc. No decision has been taken on this recommendation so far.

SEX EDUCATION IN SCHOOLS

- 53a. SHRI S. A. KHAJA MOHIDEEN: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:
- (a) whether Government have received a proposal from the Family Planning Experts to introduce sex education in Delhi schools; and
- (b) if so, the details of the proposal and decision taken in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASE-KHAR): (a) and (b) No. A proposal has been received for introduction of family life education (including benefits of a small sized family) in schools. The matter is under consideration of the Delhi Administration.

DISPUTES OVER POWER AND WATER DISTRIBUTION BETWEEN HARYANA AND PUNJAB

533. SHRI SYED HUSSAIN: SARDAR NARINDAR SINGH BRAR:

SARDAR GURCHARAN SINGH TOHRA:

Will the Minister of IRRIGATION AND POWER be pleased to state whether the Central Government propose to meet the Chief Ministers of Punjab and Haryana for resolving their disputes over water and power distribution?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): A meeting with the Chief Ministers of Punjab and Haryana is to be held shortly to discuss *inter alia* sharing of surplus Ravi and Bea swater by the States.

PROTEST MARCH BY INDIAN MEDICAL ASSOCIATION

534. DR. (MRS.) MANGLADEVI TALWAR:

SHRI K. P. SUBRAMANIA MENON:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether the Indian Medical Associa-on organised a protest march on the 1st

- July. 1969 and presented a memorandum to him; and
- (b) if so, what an the details of the memorandum?

THE MINISTER OF STATE IN THE MINISTRY OF H SALTH AND FAMILY PLANNING AND WORKS HOUSING AND URB. .N DEVELOPMENT (SHRI B. S. MURTHY): (a) Yes.

(b) A copy of th; memorandum is attached. [See Appen iix LXIX, Annexure No. 29].

RAID ON THE PRI VHSES OF THE NAWAB OF **IAMPUR**

- (MLS.) 535. DR MANGLADEVI TALWAR: Will t e PRIME MINISTER be pleased to state:
- (a) whether any -aid by any agency of the Ministry of Fin nee was made recently at the house of Nav ab of Rampur in New Delhi; and
 - (b) if so, the det lils thereof?

THE MINISTER OF STATE IN THE MINISTRY I)F FINANCE (SHRI P. C. SETHI): (a) In connection with the investigations into (ertain transactions suspected to involve :ontravention of the Customs Act, ig6i and the Foreign Exchange Regulation Act, 1947, Nawab and Begum of Rampur were contacted. They readily furnished t'e documents required for the investigatio 1. There was therefore no need for a raid m the house of Nawab of Rampur by any of the agencies of the Ministry of Finani '...

(b) Does not ari c.

MEMORANDUM FI SM CENTRAL GOVERN-MENT EMPLC YEES AT KAMPTEE

- KHOBARAGADE: Will the PRIME vIINISTER be pleas:d
- fa) whether Go\ Jrnment have recently received any me norandum from the Central Government employees posted at Kamptee in Vidarbha region demanding the upgradation ol Kamptee, as the city is adjacent to Nagpur;
- (b) if so, what is the reaction of Government thereto?

THE MINISTIR OF STATE IN THE MINISTRY OF FINANCE (SHRI P.C. SETHI): (a) and (b) Representations have been -eceived from Central

Government staff posted at Kamptee from time to time for the grant of house ren* and compensatory (city) allowances at the rates admissible at Nagpur. Kamptee does not qualify for payment of these al» lowances at Nagpur rates as it is a separate Municipality not contiguous to Nagpur Corporation.

to Questions

"PENCH" HYDEL PROJECT IN VIDARBHA

- 537. SHRI B. D. KHOBARAGADE: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether Government have received any proposal from Government of Maharashtra for the construction of "Pench" Hydel Project in
- (b) if so, what are the details of this project;
- (c) when the work is likely to be started on this project?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Yes, Madam.

- (b) Salient features of the proposed pro ject are as follows:
 - (1) A 1900 ft. long and 240 ft. high masonry dam across the river Pench near Totladoh village affording a gross storage of 48 TMC and an effective storage of 40
 - (2) Water conductor system com" prising a pressure shaft 696 ft. long and 19-5 ft. in diameter.
 - (3) An underground power station with an installation of two generating units of 70 MW each.
 - (4) A tail-race tunnel, about 4 miles long and 23-6 ft. in diameter for dropping the tailrace discharge back into the Pench river.
- (c) The project has not yet been appro ved by the Planning Commission for implementation.

EXPENDITURE ON BEAUTIFICATION OF NEW DELHI

- 538. SHRI M. P. BHARGAVA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING URBAN DEVELOPMENT pleased to state:
- (a) the amount of money spent in 1968 and first six months of 1969 for beautifying New Delhi: